

OFFICE THE DISTRICT JUDGE OF HOOGHLY  
ENGLISH DEPARTMENT

Order No. 192

Dated 15.07.2020

Considering this office Order No. 191 dated 14.07.2020 as well as letter no. 122 dated 15.07.2020 of the Additional Chief Judicial Magistrate, Serampore, the undersigned informs that, excepting the Remand file, all the Judicial function of the establishment of Additional Chief Judicial Magistrate, Serampore shall remain suspended on and from 16.07.2020 to 18.07.2020.

Inform all concerned.

*Challuvin*  
District Judge, Hooghly  
15.07.2020  
District Judge, Hooghly

Memo No. 1156(15)/COVID-19 Dated 15.07.2020

Copy forwarded for information and taking necessary action to :-

1. Additional District & Sessions Judge, 1<sup>st</sup> /2<sup>nd</sup> Court, Serampore
2. Additional Chief Judicial Magistrate, Serampore,
3. Judicial Magistrate, 2<sup>nd</sup>/ 3<sup>rd</sup> /4<sup>th</sup> /5<sup>th</sup> Court, Serampore
4. Hooghly Bar Association
5. Hooghly District Bar Association
6. Bar Association (Civil/ Criminal), Chandernagore/ Serampore/ Arambagh

*Challuvin*  
District Judge, Hooghly  
15.07.2020  
District Judge, Hooghly